## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5245 ANSWERED ON:26.04.2013 DA OF CENTRAL GOVERNMENT EMPLOYEES Singh Kunwar Rewati Raman

## Will the Minister of FINANCE be pleased to state:

(a) Whether the Central Government proposes to merge 50 per cent of Dearness Allowance (DA) of its employees with their basic pay;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

## Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (E&FS) (SHRI NAMO NARAIN MEENA)

(a) No Sir.

(b) Does not arise.

(c) The 6th Central Pay Commission had recommended not to merge dearness allowance with basic pay at any stage. Government has accepted this recommendation vide Resolution dated 29.08.2008.